

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. N. T. GHADGE  
COURT 39 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 27-08-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	ABA	100679/2020	Sanjay Bhaskar Sarode Vs State Nirmal Nagar Police Station	Mahesh Vinod Rajpopat
2	ABA	100680/2020	Sanmesh Dilip More And Anr. Vs State Bhandup Police Station	Hemen S Thakkar
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
4	SESSIONS CASE	100226/2020	The State of Maharashtra - Vakola Police Station Vs Vinodkumar Neru Harijan	APP
5	ABA	100338/2020	Hitesh Chandrakant Pawar And 4 Others Vs State Kurla Police Station	Sunil D Patil
6	ABA	100340/2020	Shadab Habib Khan Vs State Dharavi Police Station	B J Shaikh
7	ABA	100341/2020	Samadhan Siddhewar More An Vs State Parksite Police Station	Vishnu S Chavan
8	CRI BAIL APPLN	101702/2020	Lavkush Ramchandra Maurya --- Applicant Vs The State of Maharashtra - Pant Nagar Police Station --- Respondent	Anil Y. Bansode
9	CRI M A	101050/2020	Jaan Mohd Farid Shaikh in BA 1460/2020 - Applicant. Vs State- Ghatkopar Police Station - Respondent.	Dipika S Gupta.

**STATEMENT US 313 CR.P.C.**

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10	SESSIONS CASE	100309/2016	THE STATE OF SHIVAJI PARK POLICE STATION. Vs MANOJ RAMAVTAR VERMA	
<b><u>EVIDENCE</u></b>				
11	SESSIONS CASE	100666/2017	The State Shivaji Nagar Police Station Vs Mohd. Shamshe Alam Mohd. Badrul-Haq Shaikh	
<b><u>CHARGE</u></b>				
12	SESSIONS CASE	100383/2017	The State D.B. Marg Police Station Vs Rahul @ Nareshkumar Pachhu Razak	
13	SESSIONS CASE	100605/2017	The State Khar Police Station Vs Vinit Nitin Naik	
14	SESSIONS CASE	100618/2017	The State of Tardeo Police Station Vs Ashik Dinesh Bafana	Adv. Parag Joshi
15	SESSIONS CASE	1000565/2018	State Ghatkopar Police Station Vs Sachin Shankar Pawar	APP
<b><u>ORDER</u></b>				
16	SESSIONS CASE	100491/2017	The Colaba Police Station Vs Hitesh Raja Kartakpandi	
17	SESSIONS CASE	100647/2019	The State of Maharashtra - Mankhurd Police Station Vs Pranay Samadhan Ingale	PP  Adv. Jadhav for A/1, Adv. Laxmi Kadam for A/2, Adv. Ganesh Shinde for A/3 and A/4
18	ABA	100736/2020	Deepu Vinod Twari and others Vs The State of Maharashtra	PP  PP

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19	ABA	100739/2020	Mustkeem Mobin Shaikh Vs The state of Maharashtra, Nirmal Nagar Police Station	Harsh D Sharma
<b><u>COMPLIANCE</u></b>				
20	SESSIONS CASE	1000406/2018	State of Vikhroli Police Station Vs Mustaq Ismail Qureshi	z
<b><u>REPLY/SAY</u></b>				
21	ABA	100409/2020	Manish Jayaramsalian Vs State Mulund Police Station	Arun Atwal
22	CRI BAIL APPLN	100899/2020	Sagar Prabhakar Bhalerao - Applicant. Vs State of Maharashtra - Vikhroli Police Station - Respondents.	Samadhan Sulane.
<b><u>APPEARANCE</u></b>				
23	CRI BAIL APPLN	101750/2020	Mustafa Abdul Aziz Lakdawala - Applicant. Vs State - Mahim Police Station - Respondent.	Mohammed Arif Siddiqui.
<b><u>SAYHEARING ON EXH.READY</u></b>				
24	SESSIONS CASE	100083/2014	The State Juhu P.S Vs Suraj Aditya Pancholi	Adv Prasanna Patil with adv Mangesh Deshmukh
<b><u>REPORT</u></b>				
25	SESSIONS CASE	100491/2020	The State of Maharashtra through Tilak Nagar Police Station, Mumbai. Vs Dipu Gyanchand Goutam	PP
26	ABA	100860/2020	Gaurav Vijaybhai Kulkarni And Anr. Vs State V B Nagar Police Station	Dharma Kamble And Sachin Ambhore